PROVISION OF HOUSING FACILITIES TO DELHI POLICE PERSONNEL

- •335. SHRI DEOKINANDAN NARAYAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Delhi Administration has any plan to build residential quarters for its policemen; and
- (b) if so, whether land and necessary funds have been made available to the Administration?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) Yes.

MOTOR CAR PRODUCTION

- *386. SHRI DAHYABHAI V. PATEL; Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased tol state:
- (a) whether any cut in the production of motor cars has been ordered by Government recently; and
 - (b) if so, to what extent and why?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRA. MANIAM): (a) and (b) A statement as laid on the Table of the Sabha.

STATEMENT

(a) and (b) In view of the prevailing tight foreign exchange situation, a cut of the order of one third has been made in the foreign exchange allocations to the motor cap manufacturers for the import of components and raw materials for the licensing period October 1962—March 1963, over the allocations made during the last licensing period. This is likely to affect the production, but not to the extent of the cut as the indigenous manufacturing programmes are also being speeded up.

SUPPLY OF POOR QUALITY OF COAL

*387. SHRI B. D. KHOBARAGADE: Will the Minister of MINES AND FUEL be pleased to state:

- (a) whether it is a fact that some collieries supply poor quality ₀f coal to consumers;
- (b) if so, what steps are being taken to check this malpractice; and
- (c) what action hag been taken against these collieries?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a), (b) and (c) Recently Government have taken powers, by an amendment of the Colliery Control Order, to require the owner, agent or manager of a colliery to see to it that the loading of coal is according to the declared specifications, and, in cases of default, to order unloading of contents of wagons or trucks if the coal does not conform to the desired specifications. The Coal Controller has been directed to tighten up inspections of loading by his inspecting staff. During the last three months or so some cases of loading of bad coal have come to notice. Suitable action in these cases was taken by the Coal Controller.

On, EXPLORATION IN JAMMU AND KASHMIR STATE

- ◆388. SHRI KRISHAN DUTT: Will the Minister of MINES AND FUEL be pleased to state:
- (a) the progress so far made in the exploration of oil in the State of Jammu arid Kashmir; and
- (b) whether any oil rich area has been discovered in the State and if so, by when the drilling operation is expected to be taken in hand?

THE MINISTER OP MINES AND FUEL (SHRI K. D. MALAVIYA): (a) An area of about 1,000 sq. miles has been geologically mapped in the State of Jammu and Kashmir.

(b) No, Sir. Further geological work is in progress and geophysical work will also be started in the near future. The decision to undertake

drilling will depend upon the result of the geological and geophysical studies.

CEMHNT FACTORY AT RAJBAN (H.P.)

*389. SHRI SHIVA NAND RAMAUL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased "to state:

- (a) whether necessary arrangements to set up the proposed Cement Factory at Rajban, District Sirmur, Himachal Pradesh, have been finalised;
- (b) if so, by when the work is expected to state; and
- (c) if not, what are the obstacles in setting up the factory?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI): (a) to (e) An application under the Industries (Development and Regulation) Act, 1951 from Shri M. L. Jain, Ghaziabad, for licence for setting up a cement factory at Rajban was approved in February, 1962. The party was, however, not interested in implementing the scheme and the approval was accordingly cancelled in November, 1962. An application has now been received from another private party for licence for setting up the factory at Rajban and this is now under examination.

COAL SUPPLY TO UTTAR PRADBSH THROUGH BARGES

- *390. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether the schem_e for the movement of coal in Uttar Pradesh through barges has been finalised; and
- (b) if so, what navigational aids have been provided for sailing during the night time?

THE MINISTER OF MINES AJH> FUEL (SHRI K. D. MALAVIYA): (a) Three experimental trips of the tug-barge flotilla carrying coal from Patna to Allahabad have been completed. The long term measures for the movement of coal by the road-eum-river route will be finalised on the basis of the experience gained in such trips and other attendant factors such as the availability of suitable powered craft, prospects of improving the channel of the river Ganga, ability to secure return cargo, etc. etc.

(b) At present, when trial trips of the flotilla are being carried out, the barges operate during day light hours only. The question of navigational aid_s f^{or} night operations will be taken up at the appropriate time.

GRANT FOR CONSTRUCTING HOSTELS FOR GIRLS BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

- *391. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIHS be pleased to state:
- (a) whether it is a fact that some Educational Institutions had constructed Hostel buildings for girls belonging to the Scheduled Castes and the Scheduled Tribes and other Backward Classes presuming that the Central Government would give due building grants under the Central Government Scheme; and
- (b) if so, whether Government propose to consider their claims?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CKANDBA-SBKHAR): (a) It has not come to the notice of Government that any organisation has constructed hostel buildings for Scheduled Caste and Scheduled Tribe and other Backward Classes girls in the anticipation that it would get grants from Government.